

Shrimati Tarkeshwari Sinha: What will be the specific conditions for the giving of the loan or grant to these Housing Finance Corporations, and may I know whether these Corporations will be autonomous bodies?

Sardar Swaran Singh: It depends upon the constitution as is decided by the various State Governments. A great amount of flexibility is allowed for the State Governments in the matter of the constitution, functions and scope of responsibility of these Corporations.

Pandit D. N. Tiwary: What are the States which have formed these Corporations by this time?

Sardar Swaran Singh: They are Bombay and Mysore.

Shrimati Tarkeshwari Sinha: The hon. Minister has said that loans will be given according to the functions of the Corporations. May I know what is the total amount of loan that the Government of India propose to give to these Corporations?

Sardar Swaran Singh: I would refer the hon. Member to the provision in the First Five Year Plan. It will be possible for the Central Government to give to the State Governments anywhere within that target.

SOCIAL EDUCATION DIRECTORS' CONFERENCE

*1125. **Shri Radha Raman:** Will the Minister of Planning be pleased to state:

(a) whether at a conference of Directors of Social Education Organizers' Training Centres and Principals of Developments Officers' Training Centres which had a three-day session recently in New Delhi, any recommendations were made to Government;

(b) if so, what are the important recommendations; and

(c) whether Government have accepted them?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes.

(b) and (c). A statement is laid on the Table of the House. [See Appendix V, annexure No. 17.]

Shri Radha Raman: May I know how many Centres Government are maintaining, and in which States, for the training of the Social Education Organisers?

Shri S. N. Mishra: This question has been replied to so many times, and I think this does not relate to the Conference. So I would rather not go into that at the present moment.

Shri S. N. Das: May I know the number of Directors or Development Officers who participated in this, and from which States they were?

Shri S. N. Mishra: I think from all important Training Centres they participated; hardly any was left.

TUNGABHADRA PROJECT

*1127. **Shri T. Subrahmanyam:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it has been decided to acquire more land in Mysore State under the Tungabhadra Project in view of the raising of the Project level by five feet more;

(b) if so, the number of villages in the Mysore State that would be affected thereby; and

(c) the extra cost of compensation to be paid?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) and (c). Information on these points will be available only after the work of contour marking, which is at present in progress, is completed. A statement embodying the information asked for will be laid on the Table of the House in due course.

Shri T. S. A. Chettiar: May I know whether it is a fact that only 10 per cent. of the water made available from the Tungabhadra dam is being utilised at present?

Shri Hathi: At present the water that is stored is not fully utilised; I think very much less water is being utilised. That is a fact.